

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 24<sup>th</sup> November, 2016  
Time : 10:30 AM

**HON'BLE MR. JUSTICE U. D. SALVI  
JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	Original Application No. 229/2013 (M.A No. 736/2013, M.A No. 194/2014 & <b>M.A. No. 1205/2016</b> )	Giriraj Parikrama Sanrakshan Sansthan & Ors.  Vs Department of Environment & Forests & Ors.	Mr. M.C. Mehta & Mr. Rahul Shukla, Advs. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr.V.K. Shukla, Mr.Raman Yadav & Mr. C.D. Singh, Advs. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. Vikas Malhotra, Adv. for MoEF Mr. Rachit Mittal, Adv. (LC) Mr. Manish Verma, Adv. for Applicant in M.A. No. 1205/2016
<b>FOR HEARING</b>			
2.	Original Application No.33/2013 (T <sub>HC</sub> ) (M.A. No. 614/2014)	Karnail Singh & Ors.  Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant  Mr. Rajkumar, Adv. for R-1 Mr. Anil Soni, AAG & Mr. Naginder Beniwal, Adv. for R-2 Mr. Anup Singh, Adv. for R-3 Mrs. Munisha Gandhi, Sr. Adv. for R-5 Mr. Arvind Kumar, Adv. for R-6 Mr. Yadav. N. Singh, Adv. with Mr. Anurag Singh Adv. for R- 7 & 12 Mr. H. P. Singh, Adv. for R-8 Mr. Parveen Mahajan, Adv. for R-9 & 10 Mr. Atul V. Sood & Raktim Gogoi Adv. for R-11 Mr. Narender S. Yadav, Adv. for R-12 Mr. Nitin Kasuhal, Adv. Adv. for R-13 & 15 Ms. Richa Kapoor, Adv. for PPCB
3.	Original Application No.30/2013 (T <sub>HC</sub> )	Jai Singh & Ors.  Vs. U.O.I. & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant  Mr. P. B. Singh, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. Anil Soni, AAG & Mr. Naginder Beniwal, Adv. for R-3 & 5 Mr. Anup Singh, Adv. for R-4 Mr. Satpal, for R-6 Mr. Raktim Gogoi, Adv. for R-7 & 8 Mr. Jatin Kumar, Adv. for R-9 Mr. Y. Nagpal, Adv. for R-11 Mr. Nitin Kaushal, Adv. for PSIEC, for R-13 Ms. Richa Kapoor, Adv. for PPCB
4.	Original Application No. 317/2015 (M.A. No. 831/2015)	Rashid Ali Warsi  Vs. UPSIDC Ltd. Ors.	Dr. Ajay Kumar & Mr. Nandlal Kumar Mishra, Adv. for the Applicant  Mr. Rajesh Raina, Adv. for R-1 Mr. Pradeep Mishra, Adv. for R-2 & 3 Mr. Abhishek Yadav, Adv. for R-4 Mr. Rajkumar, Adv. for R-6 Mr. Ravi P. Mehrotra, Adv. for UPSIDC Mr. Ashish Batra, Adv.

5.	Original Application No. 407/2015	Shailesh Singh Vs. The Suryaa Hotel, New Delhi & Ors.	Mr. Sudeep Day, Adv. & Mr. Shailesh Singh  Mr. Ravi Kant Chaddha, Sr. Adv. with Mr. I. K. Kapila, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 Mr. Huzefa Ahmadi, Sr. Adv. with Mr. Ninad Laud, Adv. for R-3 Mr. B. V. Niren, Adv. for R-4 Mr. Narender Pal Singh, Adv. for R-7 Mr. Raj Kumar, Adv. for R-8 Dr. Abhishek Atrey, Adv. for MoEF Ms. Sakshi Popli, Adv. for DJB & NDMC Mr. Tarunvir Singh Khehar, Adv. for GNCTD
6.	Original Application No. 484/2015	Shailesh Singh Vs. Hotel The Oberoi Amarvilas & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh  Mr. Ajay Bhargava, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 to 4 Mr. I. K. Kapila, Adv. for R-5 Mr. Abhishek Yadav, Adv. for R-6 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Adv. for R-7 Mr. Rajkumar Adv. with Mr. Bhupender Kumar, Adv. for R-8 Mr. B. V. Niren, Adv. for R-9 Mr. Pinaki Misra, Sr. Adv. with Ms. Rashmi Beri, Adv. for R-10 Mr. Ajit Sharma, Adv. for Agra Nagar Nigam
7.	Original Application No. 58/2016 (M.A. No. 102/2016)	Tulinder Katoch Vs. Union of India & Ors.	Mr. Kamal Mehta, Adv. for Applicant  Mr. Mukul Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 Mr. Anil Kher, Sr. Adv. with Ms. Anisha Mahajan, Adv. for R-3
8.	Original Application No. 298/2016	Shoaib Haider Vs. Union of India & Ors.	Mr. Shoaib Haider, Applicant in person  Mr. Tarunvir Singh Khehar, Adv. for R-2 to 5, 7 & 8 Mr. Narender Pal Singh, Adv. for DPCC Mr. Saurabh Sharma, Adv. for R-6 & 7 Ms. Puja Kalra, Adv. for SDMC

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